

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:730
ANSWERED ON:04.08.2011
NOTARIES IN KERALA
Mani Shri Jose K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Kerala Government had requested the Union Government to enhance the existing number of notaries to be appointed;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a): No, Madam.

(b) & (c): Do not arise.